

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No. 2968/2017
MA No. 3914/2017

New Delhi this the 15th day of March, 2019

Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)

Manoj Kumar Gautam, Age 40 years,
S/o Sh. Balbir Singh,
R/o GBSSS, A-Block, Nand Nagri,
Delhi-110093
(None)

- Applicant

Versus

1. Secretary, GNCT of Delhi,
GNCT of Delhi, Delhi Sectt.
Players, ITO, New Delhi
2. The Secretary,
Education Department,
GNCT of Delhi, Old Sectt.,
Delhi-110054
3. The Director of Education,
Education Department,
GNCT of Delhi, Old Sectt.,
Delhi-110054
4. The Dy. Director of Education,
B-Block, Yamuna Vihar,
Distt. North-East, Delhi

- Respondents

(By Advocate: Ms. Deepika)

ORDER (Oral)

MS. NITA CHOWDHURY:

Nobody appeared for the applicant on previous occasion. Today also, nobody appears for the applicant to advance their arguments. Hence, the MA No. 3914/17 for COD is dismissed in default and for non-prosecution. Accordingly, the OA is also dismissed. No costs.

(S.N. TERDAL)
MEMBER (J)

(NITA CHOWDHURY)
MEMBER (A)

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